

(b) whether some of these locomotives will be put in use on the Pakala-Dharmavaram Section; and

(c) whether the track in the Pakala-Dharmavaram Section will be strengthened this year in order to make it suitable for these heavier locomotives?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) No, Sir. The distribution to districts of the locomotives on order has not yet been decided by the Southern Railway.

(b) No. They cannot run on this section until the track has been strengthened.

(c) About 90 miles of the track may be strengthened by 1955-56 and the remaining 51 miles probably by 1957-58.

OIL SEEDS

619. Shri Viswanatha Reddy: Will the Minister of Food and Agriculture be pleased to state:

(a) the extent to which the target fixed for the production of oil seeds in the Five Year Plan has been fulfilled;

(b) the expected short-fall at the end of the Plan period; and

(c) the main reasons therefor?

The Minister of Food and Agriculture (Shri Kidwai): (a) The target fixed for the production of oilseeds in the Five Year Plan has been achieved already.

(b) and (c). Do not arise.

P. & T. TRAINING CENTRE

620. Shri T. B. Vittal Rao: Will the Minister of Communications be pleased to state:

(a) whether any building has since been acquired by Government to house the Posts and Telegraphs Training Centre at Hyderabad; and

(b) if not, the steps that Government propose to take in this direction?

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The Deputy Minister of Communications (Shri Raj Bahadur): (a) No.

(b) It is proposed to acquire a plot of land for construction of a Departmental building.

RAILWAY STALL CONTRACTORS FEE

621. Shri Muniswamy: Will the Minister of Railways be pleased to state:

(a) whether it is a fact that the stall contractor's fee is abnormally high on the Southern Railway as compared to other Indian Railways; and

(b) if so, whether Government propose to fix a uniform rate on all the Railways?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a), and (b). Such a comparison is not feasible as Railways fix licence fees after taking into account the merits of each case based on the sale potential and the conditions locally prevailing. The feasibility of securing greater uniformity in licence fees now charged on the different Railways is, however, under examination at present along with all aspects of catering on Indian Railways.

SASTRI AWARD

622. Shri V. P. Nayar: Will the Minister of Labour be pleased to state the period for which the appeal of the Bank Employees Union and other appeals on the Sastri Award, published in April 1953, were pending before the Labour Appellate Tribunal in Bombay?

The Minister of Labour (Shri K. K. Desai): Nearly a year.

केदारनाथ तीर्थस्थान में ब्रेतार केन्द्र

६२३. श्री भक्त वर्मान : क्या संचार मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या हिमालय के तीर्थस्थान केदारनाथ में ब्रेतार का केन्द्र स्थापित करने का विचार है; और